

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 151 OF 2019 IN
APPEAL NO. 351 OF 2017**

Dated: 1st February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:-

M/s Kamuthi Renewable Energy Ltd.

...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Poonam Verma
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Sethuramalingam for R-1
Mr. S. Vallinayagam
Ms. Amali for R-2 to R-4

ORDER

**IA No. 151 of 2019
(Application for early hearing)**

In view of the urgency expressed in the application, hearing of the appeal is preponed to **8-2-2019**.

The application is disposed of.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/vg